MOTION FOR FLECTION TO THE COMMITTEE ON PUBLIC ACCOUNTS

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRLO, RAJAGOPAL); Madam, I move the following Motion:-

> "That this House concurs in the recommendation of the Lok Sabha that the Raiva Sabha do agree to nominate seven Members from Raiya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term beginning on the 1st May, 2003 and ending on the 30th April, 2004 and do proceed to elect, in such manner as the Chairman may direct, seven Members from among the Members of the House to serve on the said Committee."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC **UNDERTAKINGS**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRLO, RAJAGOPAL); Madam, I move the following Motion:-

> "That this House concurs in the recommendation of the Lok Sabha. that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term beginning on the 1st May, 2003 and ending on the 30th April, 2004 and do proceed to elect, in such manner as the Chairman may direct, seven Members from among the Members of the House to serve on the said Committee."

The question was put and the motion was adopted.

MATTERS RAISED WITH PERMISSION OF THE CHAIR

Threat to Member of Parliament and his family

डा. अवरार अहमद (राजस्थान) : मैडम, गत तीन दिनो से लगातार मेरे और मेरे परिवार को जिस तरह से जान से मारने की धमकियां मिल रही हैं, मैं आपके माध्यम से उसके बारे में सदन और सरकार को बताना चाहुंगा । शुक्रवार की रात को पौने बारह बजे एक व्यक्ति